## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA(CAA) NO.05/Chd/Hry/2017

In the matter of:	
Sections 230 - 232 read with Section 66 and of Companies Act, 2013 and read with Companies Amalgamations) Rules, 2016.	• •
And	
In the matter of:	
Scheme of Arrangement	
Between	
Kajaria Securities Private Limited	Transferor/Applicant Company 1
And	
Kajaria Ceramics Limited	Transferee /Applicant Company 2
And	
their respective Shareholders and Creditors.	

Present: Ms. Munisha Gandhi Senior Advocate with

Ms. Salina Chalana, Advocate for the applicants.

On request, the matter is adjourned for hearing to 28.04.2017.

(Justice R.P. Nagrath) Member(Judicial)